


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JUNE 2020**

Sl. No.	Nature	Opening balance as on 01.06.2020	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.06.2020	Over 5 Years Disposal Cases during the month	
MAIN CIVIL CASES													
1	WP	59	0	1		1			1	1	59	1	
2	WA	306	32			32			6	6	332	0	
3	WPC	5656	266			266			173	173	5749	3	
4	WPL	1061	2			2			3	3	1060	3	
5	WPS	13246	478	2		480			297	297	13429	32	
6	WPT	428	9			9			6	6	431	0	
7	WPCR	1674	55			55	1		23	24	1705	0	
8	WPPIL	119	16			16			7	7	128	0	
9	WP 227	1305	23			23			12	12	1316	0	
10	WPHC	5	0			0			0	0	5	0	
A	TOTAL (1 to 10)	23859	881	3	0	884	1	0	528	529	24214	39	
1	FA	3071	18			18			16	16	3073	12	
2	FAM	776	3			3			4	4	775	0	
3	FA(MAT)	141	19			19			1	1	159	0	
4	SA	5574	50	1		51			7	7	5618	7	
5	MA	301	6			6			2	2	305	2	
6	MAC	8037	150			150			66	66	8121	64	
7	CR	278	5			5			0	0	283	0	
8	MCC	556	43			43			20	20	579	1	
9	COMP APPEAL	4	0			0			1	1	3	0	
10	COMP PET	16	0			0			0	0	16	0	
11	EP	7	0			0			0	0	7	0	
12	TPC	73	3			3			1	1	75	0	
13	CONT	1044	125			125			10	10	1159	0	
14	ITA	4	0			0			0	0	4	0	
15	ARBA	167	4			4			0	0	171	0	
16	ARBAP	7	0			0	1		0	1	6	0	
17	ARBR	49	1		1	2			2	2	49	0	
18	TAXC	92	0			0			0	0	92	0	
19	REVP	129	17			17	3		2	5	141	0	
B	TOTAL (1 to 19)	20326	444	1	1	446	4	0	132	136	20636	86	
	TOTAL (A+B)	44185	1325	4	1	1330	5	0	660	665	44850	125	
MAIN CRIMINAL CASES													
1	CRREF	3	0			0			0	0	3	0	
2	CRA	14553	61			61	2		78	80	14534	63	
3	CRR	5101	59	1		60	3		21	24	5137	3	
4	MCRC	1297	1003	1		1004			1136	1136	1165	0	
5	M:CRCA u/s 438 CrPC	639	235			235			435	435	439	0	
6	CONTR	7	0			0			0	0	7	0	
7	CRMP	3392	82	1		83	1		92	93	3382	3	
8	TPCR	26	0			0			0	0	26	0	
9	ACQA	2676	6			6			0	0	2682	0	
C	TOTAL (1 to 9)	27694	1446	3	0	1449	6	0	1762	1768	27375	69	
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		71879	2771	7	1	2779	11	0	2422	2433	72225	194	
PENDENCY INCREASE/ DECREASE		71879	INCREASE (+346)						72225				

Over 5 Years Pendency as on 01.06.2020	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.06.2020	Over 5 Years Decrease Pendency during the month
16552	4	194	16362	-190


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